555 Writeen Answers to	{RAJYA SABHA]	Set for the	556
SQs. & USQs.		3rd March, 1999	

SI No	Programme	%Utilisation to total allocated funds	Unit	Physical Achieve ment
6.	Training of Rural Youth for Self Employment	29.29	Trainees (Nos.)	18466
7.	Integrated Rural Development Programme (IRDP)	33.63	Beneficiaries (Nos.)	113259

\* No Funds are allocated State-wise under the programme

Some complaints have been received regarding shortcomings/irregularities in the implementation of Indira Awaas Yojana. These complaints have been referred to the State Government for appropriate action and report to the Ministry.

## Embargo on IRDP Loans in garden areas

902. SHRI DAWA LAMA:. Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether there is any embargo in sanctioning IRDP loans to people residing in tea garden areas;

(b) if not, whether the District Consultative Committee has any authority to impose such embargo; and

(c) if not, the action proposed to be taken by Government to sanction IRDP loans to people of Rungmook Tea State of Darjecling?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) No, Sir.

(b) No, Sir.

(c) The Government of West Bengal has reported that there is some difference of opinion between Darjecling Hill Council and the State Government regarding the manner of sponsorship of beneficiaries. The State Government have reported that they are adhering to the principle that the beneficiaries should be sponsored only by the Gram Panchayat while the Council recommends that the Councillor of the DGHC should sponsor. The State Government has further reported that the difference of opinion is yet to be resolved and is still under consideration of the State

Government. This Ministry has advised the State Government that the District Administration be instructed to adhere strictly to IRDP guidelines and ensure that eligible beneficiaries are not deprived of benefits of IRDP.

## Problem Villages for Drinking Water Problem

903. SHRI LAJPAT RAI: Will the Minister of RURAL AREAS AND EM-PLOYMENT be pleased to state:

(a) the State-wise final picture of the latest survey of problem villages and habitations, with regard to drinking water problem;

(b) the number of fully covered and partially covered habitations, respectively, in Punjab, Gujarat and U.P.;

(c) the estimate of funds required for the purpose;

(d) the State-wise funds allocated in 1998-99 for the schemes; and

(e) the State-wise number of villages/ habitations proposed to be fully covered by the end of Ninth Five Year Plan and the balance to be carried over to the next Plan?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) and (b) A survey was con-